NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/499/ (IB)/2017 NAME OF THE PETITIONER(S) : FOSECO INDIA LTD NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD **UNDER SECTION** : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

P. Grayortheir for the counsel frespondent D. Grys. Salul Clinikish, an Epphicent That

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for more time to arrange money for making payment to the Applicant. At request, time is enlarged. Put up on 08.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk